

**Demands for grants of the Ministry of Rural Development for 1992-93**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Rural Development for the year 1992-93. [Placed in Library. See No. LT-1716/92]

**Memorandum of Understanding for 1991-92 between Hindustan Machine Tools Ltd and the Ministry of Industry and between Cement Corporation of India Ltd and Department of Heavy Industry etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNYON): I beg to lay on the Table—

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Machine Tools Limited and the Department of Heavy Industry, Ministry of Industry (Hindi and English versions). [Placed in Library. See No. LT-1717/92].
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Cement Corporation of India Limited and the Department of Heavy Industry (Hindi and English versions). [Placed in Library. See No. L.T.-1718/92].

**Financial Estimates and Performance Budget for 1992-93 of Employees State Insurances Corporation**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAS): I beg to lay on the

Table a copy of the Financial Estimates and Performance Budget for the year 1992-93 (Hindi and English versions) of the Employees' State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-1719/92].

13.10 hrs.

**MESSAGE FROM RAJYA SABHA**

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th March, 1992, agreed without any amendment to the Copyright (Amendment) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 17th March, 1992."

13.11 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Eighth Report**

[*English*]

SHRI S. MALIKARJUNAIAH (Tumkur): Sir, I beg to present the Eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.